

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-123/2003/\_\_\_\_\_/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
Member, MACT,  
Kamrup, Amingaon.

Dated Guwahati the July, 2021.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/2021/213, dtd. 14.07.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted casual leave on 12.07.2021, as prayed for.

Yours faithfully,

Sd/

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-123/2003/3026 / dated 19-07-2021.**

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

Kaushik